

(c) whether there is any delay in commissioning the said Project, and if so, the reasons therefor?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) The project report for setting up a thermal power station at Dalkhola in North Bengal has been cleared by the Advisory Committee on Irrigation, Flood Control and power projects. The Project is under consideration of the sure and necessary urgency certificate

(b) and (c). Subject to availability of funds the project is expected to take about five to six years for completion from the date of commencement of work.

C.O.B. Licences issued to Drug Manufacturing Firms with Foreign equity exceeding 25 percent

*39. SHRI K. S. CHAVDA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any C.O.B. licences have been issued to the drug manufacturing firms with foreign equity exceeding 25 percent since 1969;

(b) if so, the names of the firms and the capacity covered by each Licence; and

(c) under what provisions of the Industries (Dev & Reg) Act, 1951, or any other law, these licences were issued?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BO-ROOAH): (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-5155/73].

(c) The C.O.B. licences were issued under Section 13(1)(c) of the Industries (Development & Regulation) Act, 1951 and in pursuance of notifications issued under sub sections (1) and (2) of section 29B of the said Act.

Construction of West Coast Railway from Apta to Mangalore
 40. SHRI SHANKERRAO SAVANT.
 SHRI B. V. NAIK.

Will the Minister of RAILWAYS be pleased to state:

(a) what progress has been made in the construction of the West Coast Railway from Apta to Mangalore;

(b) whether the whole of the project or only a part of the project has been cleared by the Railway Board, the Planning Commission and the Finance Ministry; and

(c) when the work on bridges and tunnels will be started?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) to (c). The project is under active consideration. Meanwhile earth-work in the Apta-Dasgaon section (108 km.) has been taken up as drought relief measure and necessary urgency certificate has already been sanctioned. About 92841 cubic meters of earth work has been done under drought relief at various locations on Apta-Dasgaon section. In the remaining portion of the Dasgaon-Mangalore Section having length of about 800 kms., a detailed Engineering Survey will be necessary. Planning Commission has been requested for additional allotment of funds in the Fifth Plan for developmental lines including the West Coast Railway Project.

Unauthorised production by foreign drug manufacturing firms

201. SHRI K. S. CHAVDA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have decided that with a view to curbing unauthorised production in excess of the licenced capacity, import of raw materials/intermediates should be allowed